

**Billet Re-Rolling Industry**

\*419. SHRI J. MOHAMED IMAM :  
SHRI HUKAM CHAND  
KACHWAI :

Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether the re-rolling industry represents an investment of Rs. 80 crores and that it provides direct employment to over 40,000 persons ;

(b) whether the Technical Committee appointed by Government assessed the capacity of billet re-rollers as 2.8 million tonnes per annum ;

(c) whether the production of steel billets which constitutes the raw material for the re-rollers falls short of the demand ;

(d) whether the re-rollers have developed good export markets ;

(e) whether the foreign exchange earnings per tonne of bar and/or rod is higher than that for per tonne of billets ; and

(f) if so, the reasons for allowing billet exports in the current year and the next, starting the re-rollers in the face of several representations from the latter, and if so, whether this policy will be revised ?

THE MINISTER OF STEEL AND HEAVY ENGINEERING (SHRI C. M. POONACHA) : (a) As per data furnished by the Steel Re-Rolling Mills Association of India, re-rolling industry represents a capital investment of about Rs. 80 crores and provides employment to about 40,000 persons.

(b) to (e). Yes, Sir.

(f) In view of restricted availability of billets, it has been decided that in 1969-70, export of billets should be restricted to contractual commitments already entered into with foreign buyers and also such small quantities as Government may allow from time to time on *ad hoc* basis in national interest.

**Appointment of Chairman of Heavy Engineering Corporation**

\*420. SHRI D. N. PATODIA : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether it is a fact that Government propose to instal Shri K. D. Malaviya once again as the Chairman of the Heavy

**Engineering Corporation :**

(b) whether the appointment of political workers as the heads of public sector undertakings hampers the smooth functioning of the undertakings ; and

(c) if so, the reasons for the decision at (a) above ?

THE MINISTER OF STEEL AND HEAVY ENGINEERING (SHRI C. M. POONACHA) : (a) The appointment of a suitable person as a full-time Chairman of Heavy Engineering Corporation is under consideration.

(b) No such generalisation can be made.

(c) Does not arise.

**Scholarships to Students in Gujarat**

2450. SHRI NARENDRA SINGH MAHIDA : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) the number of students in Gujarat who were granted low-income-group scholarships by the Central Government during 1967-68 ;

(b) the total amount thereof ;

(c) the income group of guardians of students who were granted such scholarships ; and

(d) the income-limit stressed by Gujarat Government ?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI MUTHYAL RAO) : (a) to (d) The details are being collected from the State Government and will be laid on the Table of the Sabha on receipt.

**Industrial Development in M.P.**

2451. SHRI BABURAO PATEL : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) salient features of the assessment of the industrial development of Madhya Pradesh made by the National Council of Applied Economic Research (NCAER) ;

(b) a short summary of the techno-economic survey reports submitted by NCAER regarding Madhya Pradesh ;